

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 107, 125, 126, 123, 124 & 135 of 2013**

**Dated : 5<sup>th</sup> August, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 107 of 2013**

**The Tata Power Co. Ltd. .... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory  
Commission & Ors. .... Respondent (s)**

Counsel for the Appellant (s): Mr. Krishnan Venugopal, Sr. Adv.  
Mr. Sakya Singha Chaudhury  
Ms. Prerna Priyadarshni

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R-1  
Mr. J.J. Bhatt, Sr. Adv.  
Mr. Anjali Chandurkar  
Mr. Hasan Murtaza for R-2  
Ms. Swapna Seshadri for Intervenor

**Appeal No. 125 of 2013**

**Indian Hotel & Restaurant Assn. & Anr. .... Appellant(s)**

**Versus**

**Maharashtra State Electricity Regulatory  
Commission & Ors. .... Respondent (s)**

Counsel for the Appellant (s): Ms. Shikha Ohri

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R-1  
Mr. J.J. Bhatt, Sr. Adv.  
Mr. Anjali Chandurkar  
Mr. Hasan Murtaza for R-2

**Appeal No. 126 of 2013**

**Bharti Airtel Ltd. . Appellant(s)**

**Versus****Maharashtra Electricity Regulatory  
Commission & Ors.****.... Respondent (s)**Counsel for the Appellant (s): Mr. Anand K. Ganesan  
Ms. Swapna SeshadriCounsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R-1  
Mr. J.J. Bhatt, Sr. Adv.  
Mr. Anjali Chandurkar  
Mr. Hasan Murtaza for R-2**Appeal No. 123 of 2013****Shopping Centers Association of India (SCAI) Ltd. Appellant(s)****Versus****Maharashtra Electricity Regulatory  
Commission & Ors.****.... Respondent (s)****Appeal No. 124 of 2013****Retailers Association of India****.... Appellant(s)****Versus****Maharashtra State Electricity Regulatory  
Commission & Ors.****.... Respondent (s)**

Counsel for the Appellant (s): Mr. Shikhil Suri

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R-1  
Mr. J.J. Bhatt, Sr. Adv.  
Mr. Anjali Chandurkar  
Mr. Hasan Murtaza for R-2**Appeal No. 135 of 2013 & IA 200 of 2013****MIDC Marol Industries Association****.... Appellant(s)****Versus****Maharashtra Electricity Regulatory  
Commission & Ors.****.... Respondent (s)**

Counsel for the Appellant (s): Mr. Anand K. Ganesan  
Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R-1  
Mr. J.J. Bhatt, Sr. Adv.  
Mr. Anjali Chandurkar  
Mr. Hasan Murtaza for R-2

**ORDER**

The learned Senior Counsel appearing for the Appellant has made his submissions for some time.

The learned counsel for the contesting Respondent has already filed the reply. The learned counsel for the Commission is directed to file the reply on or before 14.08.2013 after serving copy on the other side.

Post the matter for further hearing on **10.09.2013 at 2.30 p.m. and on 11.09.2013 at 11.00 a.m.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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